**Annexure-8**

**Name of the corporate debtor: Manglam Apartments Limited; Date of commencement of CIRP 09/06/2023 ;**

**List of creditors as on: 12/07/2023**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amou nt claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Ram Ratan Jagati, Sole Proprietor of JJ Trading FZE | 30.06.2023 | 16,59,02,521.25 | 16,59,02,521.25 | Unsecured | - | - | No | 99.90% | - | - | - | - | Amount provisonally verified |
| 2 | Ravi Gupta | 29.06.2023 | 26,000.00 | 26,000.00 | Unsecured | - | - | Yes | 0.00% | - | - | - | - | Amount provisonally verified |
| | | | | | | | | | | | | | | |
| | | | 16,59,28,521.25 | 16,59,28,521.25 | | | | | | | | | | |
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